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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 40/(GOA)/2013

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE PARTIES: Mr. Manodzh Nagil  
V/s.  
M/s. Rococco Resorts (Goa) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Manodzh Nagil	PCS (for Rs. 405)	Nagil

ORDER

TCP No. 40/397-398/NCLT/MB/MAH/2013

The Petitioner is absent whereas the Respondent's Counsel is present.

List this matter on 20.11.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)